

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL**

**Compensation Application No.150 of 1999**

**In the matter of:**

**Wasan Exports Pvt. Ltd.**

**...Applicant**

**Vs.**

**Canara Bank & Ors.**

**...Respondents**

**Appearance:** Ms. Mansi Sood, Advocate for the Applicant.

Ms. Khushboo Aggarwal, Advocate for Respondent No.1 with Mr. Pushpendra Kumar Chaudhary, witness.

None for Respondent No.2.

**09.08.2019**

Today, the case is listed for cross-examination of the Respondents' witness. Mr. Pushpendra Kumar Chaudhary, witness of Respondent No.1 is present.

Neither the witness nor anyone on behalf of Respondent No.2 is present.

Learned Counsel for the Applicant cross-examined the witness of Respondent No1, Mr. Pushpendra Kumar Chaudhary (RW1/A) in part.

As prayed, list the case for further cross-examination/ cross-examination of the Respondents' witness on 22<sup>nd</sup> August, 2019.

**[Peeush Pandey]  
Registrar**